

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-335 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: M/s RDC Concrete India (P) Ltd. Vs. M/s Bengal Unitech Universal Infrastructure (P) Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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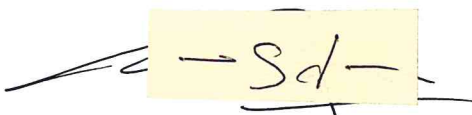
For the Petitioner (s) : Mr. Digvijay Rai and Mr. Fanish Rai, Advocates

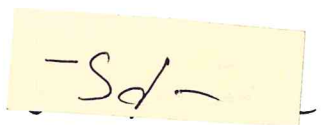
For the Respondent (s) : Mr. Kunal Singh and Mr. Palzer Moktan, Advocate

ORDER

Request for an adjournment is made by both the parties as the matter is being compromised.

To come up on 17th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)